

Thirteenth Quarterly Report submitted by the State of Sikkim in compliance with Order dated 12.09.2019 passed in O.A. No. 606/2018 in the matter of Municipal Solid Waste Management Rules, 2016.

The present report i.e., the 13th quarterly report now being submitted relates to the progress made in the above said matter between the period of April 2022 to June 2022.

- 1) Meeting held by SPCB-Sikkim and Department of Commerce and Industries, GoS for promotion of eco-friendly bags;
- 2) Meeting of the sub-committee for phasing out of SUP conducted;
- 3) Meeting with newly elected councillors for implementation of Action Plan for phasing out of SUP conducted;
- 4) 18 NGOs have been selected as outsource groups for collection of Solid waste for Gangtok Municipal Corporation;
- 5) Setting up of decentralized facilities viz RRC/MRF in all ULBs are under progress;
- 6) Proposal for approval of Expression of Interest (EoI) for preparation of DPR and bid process for management of bio-remediation of legacy waste on build, operate and transfer basis is under process;
- 7) Mass IEC activities like banners, quiz/essay competition, cleanliness drive, advertisement through newspapers, radio jingles, animated videos, etc on municipal solid waste are being conducted at department and ULB level;
- 8) Various Waste Management agencies have been approached by Urban Development Department, Government of Sikkim for recycling of plastic waste under the EPR provisions;
- 9) Bye-laws on Plastic waste Management for ULBs have been notified vide GOS Gazette Extraordinary 03/UDD/2022 dated 31/03/2022;
- 10) Public notice for prohibiting, production stocking, distribution, sale & use of SUPs issued by ULBS;
- 11) Market inspection & confiscation of banned SUPs under progress;
- 12) Self Help groups, NGOs, club/association etc are being involved in IEC regarding plastic waste management & SUP alternatives;
- 13) Work for installation of OCEMS in Zone I Adampool 8 MLD & Zone IV Lower Sichey 3.9 MLD STPs completed. Installation in Zone II 1.6 MLD Syari is under progress ;
- 14) Preparation of new District Environment plans for the newly formed districts was intimated to the District Magistrates and Forest & Environment Department;
- 15) SPCB-Sikkim conducted co-ordination meeting with UDD and ULBs regarding the prohibited SUPs on 06/06/2022;
- 16) SPCB-Sikkim organized a training programme for Environment, Health and Safety officials of industrial units located in the State on 12/05/2022 ;
- 17) State Level Task Force for phasing out of SUPs approved the Comprehensive Action Plan (CAP) on 13/05/2022 and actions are being initiated accordingly as per the CAP;

- 18) Training programme conducted for all water based industries on 01/06/2022 by SPCB in coordination with Knowledge Lens Innovative Labs, Chennai on O&M of Online Continuous Effluent Monitoring System;
- 19) On-site training programme on effluent management & treatment was conducted by SPCB for various departments of Government of Sikkim such as Health & Family Welfare, Public Health Engineering, Animal Husbandry, Sikkim Milk Union and Food preservation factory on 03/06/2022;
- 20) Gangtok Municipal Corporation in coordination with SPCB-Sikkim and Urban Development Department conducted awareness campaign with the business community regarding the impending ban on SUP items on 16/06/2022;
- 21) SPCB has directed all pharmaceutical industries to install ZLD system by installation of Reverse Osmosis plant within the effluent treatment plant system within six months. These industries are also intimated to install Multi Effect Evaporator to ensure that no treated effluent or liquid is discharged into the environment;
- 22) SUP volunteers involving volunteers from NGOs as well as Village Grievance Redressal Assistant (VGRA) from Rural Development Department started field survey w.e.f. October 2021 in different locations and submitted their survey report through Kobo.collect app. The details of field survey conducted for plastic waste characterization for the quarter April-June 2022 submitted to CPCB;
- 23) Market inspection and confiscation of banned SUP items by Urban Local Bodies/Municipal Executive Officers / Block Development Officers in coordination with District Authorities and Police Department. The retailers were again made aware about banned SUP items w.e.f. 1st July 2022 during these inspections;
- 24) Education Department in co-ordination with SPCB-Sikkim conducted essay writing competition and selected three State level winners in each category as directed in the National Task Force Meeting for Pan India Essay Writing Competition on SUP and Plastic Waste Management;
- 25) Interactive VC meeting of Urban Development Department and Urban Local Bodies with Waste Management Agencies on 21/06/2022;
- 26) Notice for public hearing on construction of solid waste management plant at Ringdang-Mangan District was published by SPCB-Sikkim vide Ref No. SPCB/765 dated 28/06/2022;

27) Televised inter college level quiz contest on Waste quotient was organized by SPCB-Sikkim focusing mainly on SUP.